

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-23753923

To

Date: 27.12.2023

Shri Venkatesh, Advocate,
SKV Law Offices,
B-50, Defence Colony,
New Delhi-110024.

Subject: Petition No. 120/GT/2023 - extension of time.

Ref: Your letter dated: 8.12.2023;

Sir,

With reference to your letter dated 8.12.2023 on the above subject, I am directed to inform that your request for extension of time for filing additional information (as per ROP dt. 30.10.2023) has been granted and the same is extended till **22.1.2024**, after serving the same to the Respondents.

2. The Respondents shall file their replies on or before **1.2.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **12.2.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The matter shall be listed for hearing on **23.2.2024**.

Yours sincerely,

Sd/-
(B. Sreekumar)
Joint Chief (Law)

Copy to:
All Respondents